

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 108**

**CP (IB) No. 66/Chd/Hry/2022**

**IN THE MATTER OF**  
**ASREC India Limited**

...

**Petitioner**

**Versus**

**Rashpal Singh Todd**

...

**Respondent**

**Under Section: 95, IBC 2016**

**Order delivered on 27.05.2024**

Since the Hon'ble Member (Judicial) is on leave, hence the matter is adjourned to 03.07.2024.

Sd/-  
**Court Officer**